

DIVISION BENCH  
COURT - II

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/134(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> JULY 2024**

IN THE MATTER OF	TECHMA ENGINEERING ENTERPRISE PRIVATE LIMITED VS MILLENIUM FORGE & ENGINEERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Manju Bhuteria, Adv. ] for FC  
Mr. K. Mallick, Adv.  
Ms. A. Choudhary, Adv.  
Ms. Meena Agarwal, Adv.

Mr. Shaunak Mitra, Adv. ] for CD  
Mr. S. Tibrewal, Adv.  
Ms. S. Roy, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Financial Creditor Ms. Manju Bhuteria seeks one week's time to deal with supplementary affidavit filed by the Corporate Debtor. Let the same be done as prayed for.
3. It is made clear that no further, adjournment will be granted in this matter.
4. List this matter **for hearing on 16.07.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**